

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 07<sup>th</sup> AUGUST, 2019**

**No. 40 A:** The Judicial Officers named in Column no. 2 of the table below are transferred/posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973. They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions: -

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Name of the station where he would be posted in the Court of Railway Judicial Magistrate</b>	<b>Jurisdictions for which power is being vested</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Mr. Bankim Chandra Chatterjee, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dumka	Porahat (Chaibasa)	East Singhbhum, West Singhbhum, Saraikela-Kharsawan and Ranchi
2.	Mr. Gautam Gobinda, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Madhupur (Deoghar)	Madhupur (Deoghar)	Deoghar, Dumka, Jamtara, Giridih and Koderma
3.	Mr. Gaurav Khurana, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad	Dhanbad	Dhanbad, Koderma, Chatra and Giridih
4.	Mr. Dharmendra Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Ranchi	Ranchi, Hazaribagh, Gumla, Lohardaga and Simdega
5.	Mr. Tarkeshwar Das, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Sahebganj	Sahebganj, Pakur and Godda

By order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 2845 /Apptt**

**Dated Ranchi the 07<sup>th</sup> August, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

  
7.8.19  
Registrar General